

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2116
ANSWERED ON:05.08.2003
SELLING OF ARMS AND AMMUNITIONS
NEDURUMALLI JANARDHANA REDDY

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware that after tightening of LoC/Border, Lashker-e-Tayyeba terrorists are purchasing arms and ammunition from State police and para-military forces;
- (b) if so, whether the Government have made any investigation in this regard;
- (c) if so, the number of police/security personnel found guilty;
- (d) the action taken against them;
- (e) whether it is also a fact that some captured militants have disclosed that they infiltrated into J&K after bribing the security personnel;
- (f) if so, the reaction of the Government thereto; and
- (g) the steps taken by the Government to check the recurrence of such activities by the security personnel?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D.SWAMI)

- (a): There are no reports available with the Government in this regard.
- (b), (c), (d), (e), (f) & (g): Does not arise, in view of (a) above.